

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33161/2022

VIRENDRA SINGH @ VIJENDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please list Office Report on default.)

Date : 24-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
[IN CHAMBER]

For Petitioner(s) Dr. A.P. Singhji, Adv.
 Ms. Geeta Chauhan, Adv.
 Mr. V.P. Singh, Adv.
 Ms. Richa, Adv.
 Ms. Pratima Rani, Adv.
 Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the court made the following
O R D E R

Learned counsel for the petitioner submits that though the petitioner is in judicial custody, he is admitted in Government hospital, Bareilly. Thus, the prayer is made to grant two weeks' time to file surrender certificate.

2. Having regard to the aforesaid, let the same be done within three weeks.

3. List on 02nd January, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)